

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

(IB)-183/ND/2018

In the matter of

Air Shagoon (Network) (P) Ltd.

....PETITIONER

Vs.

Associated Trade Logistics (P) Ltd

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 21.2.2018

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

(V.K. Subburaj)
Hon'ble Member (Tech.)

(Pradeep R. Sethi)
Hon'ble Member (Tech.)

For the Petitioner /applicant

: Mr. Ravinder Singh, Advocate
Ms. Raveesha Gupta, Advocate

For the Respondent/Corporate Debtor :

ORDER

Learned Counsel for the petitioner is present and seeks time to file an affidavit seeking to explain the delay in prosecuting the claim.

Taking into consideration the said representation, let an Affidavit be filed explaining the delay.

List on 07.3.2018.

—Sd—

(V.K. SUBBURAJ)
MEMBER (TECHNICAL)

—Sd—

(PRADEEP R. SETHI)
MEMBER (TECHNICAL)

—Sd—

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit